

**Name of the Corporate Debtor: Libra Fabric Designs Private Limited; Date of Commencement of Liquidation: 11th March, 2026;
List of Stakeholders as on: 07th May, 2026**

List of Other Stakeholders (other than financial creditors and operational creditors)

S. No.	Name of Creditor		Details of Claims Received	Details of Claims Admitted			Amount of Contingent Claims	Amount of Claim rejected	Amount of Claim Under Verification	Remarks, if any
	Name of stakeholder	Category of stakeholders (preference shareholders /equity shareholders /partners/ others)	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim	% in total amount of claims admitted				
1	NIL	Others		-	-	-		-	-	-
-	Total	-	-	-	-	-	-	-	-	-

- Note:
- The amount of claim is presently not admitted and is subject to further revision / substantiation / modification on the basis of receipt of any additional information/ evidences / clarifications and which warrants such revision / substantiation / modification.
 - In accordance with the Regulation 31(3) of Liquidation Regulations, 2016, the Liquidator may apply to the Adjudicating Authority to modify an entry in the list of stakeholders filed with the Adjudicating Authority, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority. Accordingly, an application shall be filed with the AA in this regard and therefore, this amended list shall be subject to the appropriate directions of the AA in this regard. Subsequently, on receipt of appropriate direction vide its order, the Liquidator shall re-constitute the Stakeholder's Consultation Committee.

Nilesh Rajendra Kothari
Liquidator of M/s Libra Fabric Designs Private Limited
Registration No. IBBI/IPA-002/1P-N01225/2022-2023/14132
AFA valid upto: 30.06.2027